

MR. SPEAKER: He took very great care, I know that.

PROF. P. J. KURIEN\*\*

MR. SPEAKER: Not to go on record. Whatever he says will not go on record.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): There is a procedure whenever there is a matter of this nature, we reply. I am replying.

MR. SPEAKER: O. K. He is replying.

श्री हरिकेश बहादुर (गोरखपुर) : मैं यह पता चाहता था कि इस सत्र में पालेजर ट्रिब्यूनल की रिपोर्ट लाने वाले थे उसका क्या हुआ ?

(ii) TRANSMISSION FACILITIES FOR AIR.  
SIMLA

SHRI VIRBHADRA SINGH (Mandi): Under Rule 377, I am making a statement:

There are at present two 2.5 K.W. Short Wave and 100 K.W. Medium Wave—Transmitters in the Simla Station of the A. I. R. The short wave transmitter carries the same programme as transmitted by the Medium Wave Transmitter. The Short wave transmitter has been catering to the needs of the border areas of Himachal Pradesh like Lahaul and Spiti, Kinnaur and Pangi area of Chamba District which are not reached by the MW. Transmitter which can hardly be heard in these farflung areas at day time, although there is a slight improvement before sun-rise and after sun set. Reception of the 2.5 K.W. Short Wave transmitter in these areas is also not satisfactory because of its small power and there has been a demand to transmit programmes on a transmitter which could reach these areas. Since the border areas need more attention, and it is very essential both from

security and publicity point of view to reach the people living in these areas, I request that at least a 50 K.W. Short Wave Transmitter should be installed in the A.I.R. Simla in order to cater to the needs of the people of these border areas.

There is at present only one Radio Station in H. P. located at Simla to serve the entire State. Being a hilly area and having a big chunk of Tribal population in Lahaul, Spiti, Kinnaur and Chamba districts, the listening condition need to be further augmented considerably so that the entire State could be catered to. Strategically the State has its own importance because of its borders with Tibet. In order to reach the people at all places and to create better listening facilities for the entire population it is essential that one more A.I.R. Station should be established at Dharamsala with a powerful transmitter linked to Simla.

It is also necessary that a small medium wave transmitting should be installed in the premises of the studios of AIR Simla which could be operated with the help of the generator available in the studios in order to ensure the continuity of AIR Simla's programmes in the event of shutting down of 100 K.W. medium wave transmitter due to failure of electrical supply which is quite frequent during snow-fall and in rainy season.

At present Simla Station of AIR despite having two transmitters is a single channel station. Because of the peculiar needs of the people of the State the Station is broadcasting programmes in 12 dialects in addition to the catering to the needs of other sections of the Society. It can function smoothly and properly if it is declared a two channel station so that the programmes for the border areas could be transmitted on a powerful 50 K.M. Short Wave transmitter and the 100 K.W. Medium Wave transmitter could be used for other programmes directed to the general audience.

\*\*Not recorded.

I request that the above steps may be taken immediately to improve the facilities being provided by Simla Station of the All India Radio.

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE):** I will give full sympathetic considerations to all these suggestions. Detailed reply will be sent to him.

(Interruptions.)

अध्यक्ष महोदय : आपने तो दोनों को राजी कर लिया ।

That also will receive very sympathetic consideration.

(iii) **STRIKE BY EMPLOYEES OF GENERAL INSURANCE CORPORATION OF INDIA.**

**SHRI K. A. RAJAN (Trichur):** Under Rule 377, I am making a statement.

Through you I would like to draw the attention of the Finance Minister and Government of India to the fact that the 24,000 Class III and Class IV employees of General Insurance Corporation of India had observed several token strikes in the month of October/November, 1980 and are now going on an indefinite strike as a protest against the total deadlock in the negotiations and the refusal of the General Insurance Corporation management and the Government to protect their existing rights and privileges, and particularly the Dearness Allowance neutralization. As a matter of fact the General Insurance Corporation management was called by the Labour Ministry for the conciliatory proceedings which the Corporation through Finance Ministry boycotted on 22nd September, 1980 and published unilaterally the Service conditions of the employees by an Extra Gazette Notification of the Government of India on 30th September, 1980, by which the wages of the employees are reduced to the maximum extent. Similarly the General Insurance Corporation management had reduced the quantum of Bonus of the employees from 20 per cent to 15 per cent unilaterally and arbitrarily. I, therefore,

draw the attention of Government in respect of the above development in the General Insurance Corporation. I further say that the Prime Minister herself should intervene in the matter and amicably settle the dispute arisen between the General Insurance Corporation management and the employees.

(iv) **MASTER PLAN FOR CAPE CAMORIN**

**SHRI N. DENNIS (Nagercoil):** Mr. Speaker, Sir, Cape Camorin, the southernmost part of our nation has to be developed into an important place of tourist attraction. Thousands of national and international tourists, pilgrims and others are visiting this place daily with the keen interest of seeing the southernmost part of India, the place where the three seas meet, to witness the full view of sunrise and sunset, to see the Vivekananda Memorial rock, the Gandhi memorial building 'Gandhi Mandapam' and other beautiful sceneries of tourist attraction and also for offering worship before the famous 'Bhagavathy Amman' temple. For the promotion of national integration too, this southernmost part of our nation has to be developed. But tourists are handicapped with several obstacles. There is no express train service, no aerodrome, no adequate hotel facilities and there are even no adequate water facilities. So, the Government may be pleased to take immediate steps to remove these difficulties and develop Cape Camorin into a place of International tourist attraction through the implementation of a master plan.

(v) **FAIR PRICE FOR BETEL LEAF PLANTERS IN WEST BENGAL**

**SHRI SATYAGOPAL MISRA (Tamluk):** Mr. Speaker, Sir, thousands of betel leaf planters in West Bengal, particularly in the sub-division of Tamluk in Midnapore District are experiencing a tremendous hardship due to the fact that they are not getting a fair price for their products.

Betel leaves are grown on over 7,00,000 acres in West Bengal. The leaves are mainly grown in Midnapore, Howrah, Nadia, Hooghly, South 24